

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA. No.2279 of 1992

Dated New Delhi, this 22nd day of July, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Arjan Rai

S/o Shri Rameswar Rai  
C/o Shri K. L. Bhatia, Advocate  
29/30 Punjabi Bagh Extn.  
NEW DELHI-110 026.

... Applicant

None for applicant.

versus

Union of India, through

1. The Secretary  
Ministry of Water Resources  
Shram Shakti Bhavan  
NEW DELHI-110 001.

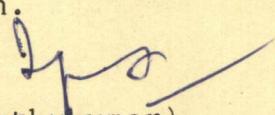
2. The Chairman  
Central Water Commission  
Sewa Bhawan  
R. K. Puram  
NEW DELHI-110 066. ... Respondents

None for respondents

O R D E R (Oral)

Shri K. Muthukumar, M(A)

None is present for the parties even on the second call today. On the last two occasions also none had appeared for the parties. It appears that the applicant is not interested in pursuing his case. The application is, therefore, dismissed for default and non-prosecution.

  
(K. Muthukumar)

Member(A)